

Long Term Two Wheeler Package Policy
Add on Covers

1. Nil Depreciation for Two Wheeler-LTTW
(UIN - IRDAN103RP0001V01201718/A0007V01202122)

This cover is applicable if it is shown on Your policy schedule.

What is Covered

In consideration of the payment of the additional premium by the Insured as mentioned in the policy schedule and realization thereof by the Company, We will pay You the amount of depreciation deducted on the value of parts replaced under own damage claim, lodged under section 1 (own damage) of the policy.

This cover shall be available only for a maximum of (Refer policy schedule) admissible claims during the period of insurance.

Special Condition applicable to this cover in addition to the General conditions of policy:

- A claim where replacement of any part is not involved and no depreciation is deducted under own damage claim, will not be considered as claim under this cover.
- Vehicle is repaired at any of our Authorized Garage/ Authorized workshop/ Authorized service station.

What is not Covered

- No indemnity shall be granted to total loss/ constructive total loss or Theft claims

Subject otherwise to the terms, condition, exclusions of the policy.

Definitions:

1. **Authorized workshop / garage / service station** – A motor vehicle repair workshop / garage / service station authorized by *Us*.
2. **Period of insurance** - The period of time stated in the policy schedule for which the policy is valid and operative
3. **We, Us, Our, Ourselves** means the Reliance General Insurance Co. Ltd.
4. **You, Your, Yourself** – Means or refers to the person or persons described in the policy schedule as the insured. In case policy schedule refers to an entity other than individual, then representative of such an entity would be deemed as *You, Your, Yourself*.